

THE HIGH COURT OF KERALA

A7- 127/2020

Kochi : 682 031
Date : 24.02.2020

OFFICIAL MEMORANDUM

Sub:- Attestation for AADHAR enrollment/update by Gazetted Officers of High Court – reg.

Ref:- Letter K.S.I.T.M./U.I.D./5/2019/2091 dated 20.11.2019 from the Director, Kerala State IT Mission, Thiruvananthapuram.

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The Kerala State IT Mission, vide reference cited, has forwarded a list of Unique Identification Authority of India (UIDAI) approved gazetted officers who have been empowered to attest the documents for AADHAR enrollment/update for those who do not possess the required documents enlisted by UIDAI.

As gazetted officers of the High Court are not seen included in the aforesaid list, all gazetted officers of the High Court are informed that they are not empowered to attest documents for AADHAR enrollment/update, as of now and that the matter has been taken up with the authorities concerned.

(By Order)


K. Haripal
Registrar General
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To

All Gazetted Officers, High Court
The Confidential Assistants to the Registrars &
the Addl.Registrar (G.A.), High Court.
The Administrative Records section,
The file/ Stock file.

Copy To

The D I Section, High Court.